

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA.

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

NEW DELHI DATED THE

22-6-78

NOTIFICATION  
( INCOME TAX )

No. 235 (F.No. 197/31/78-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (23J) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies Sri Ram Vittal Trust, Udipi for the purpose of the said section for and from the assessment year 1977-78.

( M. BHASTRI )

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To  
The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Sri Vishveshatirtha Swamiji, Sri Ram Vittal Trust, Sri Pajavar Matt, Car Street, Udipi (S.K).
2. The Commissioner of Income-tax, Karnataka-I, Bangalore with reference to his letter No. CIB/106/75-CIT dated 8.3.78.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(RAS)/(P&PR)/(Inv.), New Delhi.
5. Director of C&M Services (Income-tax) 1st Floor, Anand-Chalib Mata Sundri Lane, New Delhi (5 copies).
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10. Shri M.S. Rao, Joint Secy., Ministry of Law, Justice and Company Affairs (Deptt. of Legal Affairs), New Delhi.

( M. BHASTRI )

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